

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 6069  
TO BE ANSWERED ON 04.04.2018**

**SAFETY OF PASSENGERS IN TRAINS**

**†6069. SHRI GOPAL SHETTY:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of incidents of dacoities that took place in the trains during the last three years till date;**
- (b) whether investigation has been done in each case;**
- (c) if so, the details thereof along with the action taken thereon; and**
- (d) the steps taken by the Government to ensure the safety of passengers in trains?**

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
( SHRI RAJEN GOHAIN )**

**(a) to (d): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 6069 BY SHRI GOPAL SHETTY TO BE ANSWERED IN LOK SABHA ON 04.04.2018 REGARDING SAFETY OF PASSENGERS IN TRAINS**

**(a) to (c): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area & passengers and for matters connected therewith. Cases of Indian Penal Code (IPC) crime including dacoity in trains are registered and investigated by the concerned Government Railway Police. Railways does not maintain any data on Indian Penal Code (IPC) crimes. Whenever any information about status of crime on Railways is sought, State GRP is requested to provide the information. Based on the data provided by Government Railway Police Stations, the number of cases of dacoities that took place in trains and number of persons arrested in these cases during the year 2015, 2016, 2017 and 2018 (upto February) over Indian Railways are as under:-**

<b>Year</b>	<b>Number of cases of dacoities in trains registered</b>	<b>Number of persons arrested</b>
<b>2015</b>	<b>64</b>	<b>257</b>
<b>2016</b>	<b>46</b>	<b>169</b>
<b>2017</b>	<b>37</b>	<b>156</b>
<b>2018 (upto February)</b>	<b>8</b>	<b>24</b>

**(d): The following steps are being taken by the Railways to provide security to passengers -**

- 1. On vulnerable and identified routes/sections, 2500 trains (on an average) are escorted by Railway Protection Force daily, in addition to 2200 trains escorted by Government Railway Police of different States daily.**
- 2. Security Help Line number 182 is made operational over Indian Railways for security related assistance to passengers in distress.**

- 3. Surveillance is kept through CCTV cameras, provided at about 394 stations over Indian Railways, to ensure safety and security of passengers.**
- 4. An Integrated Security System (ISS) consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.**
- 5. Through various social media platforms viz. Twitter, Facebook etc., Railways are in regular touch with passengers to enhance security of passengers and to address their security concern.**
- 6. Drives are conducted from time to time against the entry of unauthorized persons in trains and railway premises.**
- 7. Regular coordination is made with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains.**

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